

National Company Law Appellate Tribunal, New Delhi
Company Appeal (AT) (Insolvency) No. 1208 of 2019

In the matter of :

Akbar Kothawala

....Appellant

Vs.

Megamet Steels Pvt. Ltd. & Ors.

...Respondents

Present:

Appellant: Mr. Dhruv Gupta. Mr. Kanishk Rana, Advocates

Respondent: Mr. Gurcharan Singh, Advocate for R-1, Mr. Parikshit Ahuja, Advocate for R-3.

ORDER

20.03.2020 At request of both sides, the matter is adjourned to **22nd**

April, 2020.

[Justice Venugopal M.]
Member(Judicial)

[KanthiNarahari]
Member (Technical)

sr/nn